



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject:- Creation of one position of Additional Public Prosecutor, for the Court of Additional District and Sessions Judge, Sopore and creation of post of Junior Assistant and Orderly for the office of Public Prosecutor, Sopore.

GOVERNMENT ORDE NO: 385 -LD(A) OF 2018
D A T E D : 22 - 01 - 2018

Sanction is accorded to the creation of:-

- i. one position of Additional Public Prosecutor for the Court of Additional District and Sessions Judge, Sopore; and
- ii. one post each of Junior Assistant and Orderly in the Pay Band of ₹5200-20200+GP1900 and ₹4440-7440+GP 1300 respectively for the Office of Additional Public Prosecutor, Sopore.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government
Dated: 22 - 01- 2018

No:-LD (A) 2006/49.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Director, Archives, Archaeology and Museums, J&K, Srinagar.
3. Director Litigation, Kashmir.
4. Director Finance, Department of Law Justice and Parliamentary Affairs.
5. Additional District and Sessions Judge, Sopore.
6. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
7. In charge Website, Department of Law Justice and Parliamentary Affairs.
8. Government Order file.
9. Concerned file.

(Ashish Gupta)
Deputy Legal Remembrancer,

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22.01.2018